



**IA No. 4040/2023** –

1. Mr. Yash Momaya, Advocate appeared for the Applicant.
2. Mr. Ashish Pyasi, Advocate a/w Mr. Soham Bhalerao, Advocate i/b DSK Legal appeared for the Respondent.
3. Mr. Naman Kamdar, Advocate appeared for the Liquidator.
4. Learned Counsel for the MSEDCL appears and draw attention to the e-mail dated 12.04.2024 which records as under-

*“As per telephonic conversion with your office, it is hereby informed that, Mr. Raju Manohar Naik, Authorized Representative of M/s. Square Shipyard has applied online for new Industrial connection on 29.02.2024 vide online Application ID No. 53961131 for load of 784 KW/980 kVA & at Ratnagiri circle office of MSEDCL. After that Mr. Naik visited & submit the required documents to Circle officer, MSEDCL, Ratnagiri on 04.04.2024. In pursuance of same, the application is being processed and initiated by MSEDCL Ratnagiri Circle office. Currently application is under process.”*

5. List this IA on **22.04.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna